

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.28252 of 2011

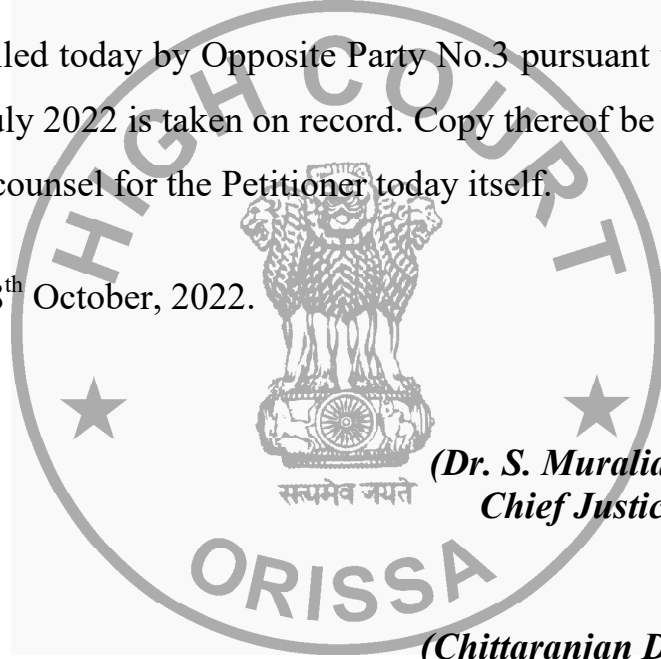
Maitree Sansad, Sutahat, Cuttack ***Petitioner***
Mr. A. Mohanty, Advocate
-versus-
State of Odisha and others ***Opposite Parties***
Mr. L. Samantray, A.G.A.

**CORAM:
THE CHIEF JUSTICE
JUSTICE CHITTARANJAN DASH**

**ORDER
05.09.2022**

Order No.

36. 1. A reply filed today by Opposite Party No.3 pursuant to the order dated 19th July 2022 is taken on record. Copy thereof be provided to the learned counsel for the Petitioner today itself.
2. List on 18th October, 2022.



(Dr. S. Muralidhar)
Chief Justice

(Chittaranjan Dash)
Judge

S.K. Guin